

# HIGH COURT OF ORISSA, CUTTACK


Notice No.XXXIV-05/2016-19 5724 / dated. 27.04.2019

## NOTICE

It is hereby notified that the bid submitted by M/s Gangpur Sales & Services, Bhubaneswar pursuant to this Court's e-procurement Notice no. XXXIV – Admn.- Comp-05/2016-2019 – 3545, dated. 14.03.2019 for Comprehensive Annual Maintenance Contract (AMC) of 114 nos. of Diesel Generator Sets installed at District and Taluka Court complexes across the State is found to be technically qualified.

The financial bid will be opened on **01.05.2019 at 03.00 P.M.**

By order

  
-- 27/4/2019  
Registrar (Judicial)